

The report is under consideration of the Government.

Import of EMU Electric Train

2216. SHRI M.V. CHAN-
DRASHEKARA MUR-
THY:
SHRI V. SREENIVASA
PRASAD:
SHRI PARASRAM BHARD-
WAJ:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are evaluating the tenders for the import of one electric multiple unit (EMU) type train set with three-phase technology which will run on a trial basis with a service speed of 160 km per hour;

(b) if so, when the evaluation of the tenders for the import of trains will be completed; and

(c) the names of the countries participated in the tender and the details of such trains proposed to be imported?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) In 1990-91

(c) Japan and Hungary have participated. Details of Electric Train Set will be finalised after completion of technical and commercial evaluation.

Rates of Royalty on Crude Oil

2217. SHRI J. CHOKKA RAO: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether there is difference in the

rates of royalty paid to the States by the Oil and Natural Gas Commission;

(b) if so, the reasons therefor;

(c) the difference in the royalty paid to the States of Andhra Pradesh and Assam;

(d) whether the Andhra Pradesh Government had asked for parity in rates of royalty with Assam; and

(e) if so, the action taken so far to remove the disparity?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. G. GURUPADASWAMY): (a) to (c). Payment of royalty on mineral oil is governed by the provisions of the Oilfields (Regulation and Development) Act, 1948 and the Petroleum and Natural Gas Rules, 1959, under which the rate is uniform throughout the Union of India.

(d) No such reference has been received in this Ministry from Andhra Pradesh Government.

(e) Does not arise.

Higher Production By Central Public Sector Undertakings

2218. SHRI BANWARI LAL PUROHIT: Will the Minister of INDUSTRY be pleased to state:

(a) whether several central public sector undertakings have achieved higher production during the last one year;

(b) if so, the names of these undertakings and the percentage of increase in production achieved by them as compared to the previous year;

(c) whether several public sector undertakings have not achieved their production